

**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 28-09-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Ajeet Bhandari, Advocate	S.B. Civil First Appeal No. 669/04 & 631/06 Shyam Lal Vs. Lalluram	Amod Kasliwal Sachin Mehta	R.K. Mathur Ajay Tantia
2	Sh. A.R.Patvardhan , RHJS (Retd.)	S.B. Civil Misc. Appeal No. 5407/11 Kartikeya Singh Vs. Pushpa	N.C. Sharma	R.B. Sharma
3	Sh. Ramavatar Sharma , RHJS (Retd.)	S.B. Civil First Appeal No. 45/75 Bhagwan Sahai Goyal Vs. Maganlal	R.K. Agarwal	Anil Mehta
4	Sh. Mohd. Hanif , RHJS (Retd.)	S.B. Civil Second Appeal No. 442/06 Roop Chand Vs. Ram Gopal	Prahlad Sharma	M.M. Ranjan
5	Sh. Onkar Singh Sharma, Rjs (Retd.)	S.B. Civil Second Appeal No. 298/02 Morti Mandir Ganga Mai Vs. Vinod Kumar	P.L. Sharma	
6	Sh. Arvind Kumar Pareek, Advocate	S.B. Cr. Revision Petition No. 382/15 Chandrabhan Vs. Smt.Pooran Dei	G.S. Fauzdar	N.K. Singhal
7	Sh.P.K. Kasliwal, Advocate	S.B. Civil Second Appeal No. 530/06 Vaman Narain Vs. Rehman Rana	R.N. Vijay	M.M. Ranjan
8	Sh. Bhuvnesh Sharma Advocate	D.B. Civil Misc. Appeal No.1258/15 Brij Raj Singh Vs Smt. Anita Saxena	Satay Narayan Kumawat	Amit Suroliya
9	Sh. Bhuvnesh Sharma Advocate	S.B.Civil second Appeal No. 338/09 Smt. Jyoti Garg Vs. Kanhaiyalal Rathore	Amit Jindal	R.K. Agarwal
10	Sh. Alok Garg, Advocate	S.B. Civil First Appeal No. 466/10 & 467/10 Kalyani Vs. Amba Lal	Vimal Kumar Jain	Praveen Jain
11	Sh. Vikas Jain, Advocate	S.B. Criminal Misc. Petition No.2678/15 Alka Dadhich Vs. State	S.S.Hasan	
12	Smt. Sumati Bishnoi , Advocate	S.B. Criminal Revision Petition No.796/2015 Saurabh Vs. Smt. Varsha	Anil kumar Garg	Rajneesh Gupta
13	Sh. Ravi Bhojak, Advocate	S.B. Civil Second Appeal No. 533/11 Ram Kishore Vs. Shankar Lal	B.M. Sharma	Ajay Kumar Bajpai

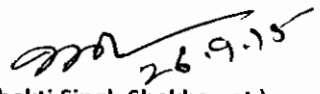
*R*  
26.9.15

14	Smt. Madhuri Singh , Advocate	S.B. Cr. Misc. Petition No. 4472/15 Ajeet Maan Vs. State	Shalini Sheoran	
15	Ms. Archana Mantri , Advocate	S.B. Civil Second Appeal No. 339/05 Mewad Motors Company Vs. Sardar Rajender Singh	R.P.Garg	Ashok Sharma
16	Ms. Archana Mantri , Advocate	S.B. Cr. Misc. Bail ApplicationNo. 5161/15 Hari Singh Chauhan Vs. State	Pankaj Gupta	Kapil Gupta
17	Sh. Shashi Bhushan Gupta , Advocate	S.B. Civil First Appeal No.200/2014 Prakash Chand Vs Lal Chand	Sudesh Bansal	Gaurav Sharma
18	Ms. Alka Bhatnagar, Advocate	S.B. Civil Second Appeal No.393/12 Smt. Yashoda Vs. Shri Vypar Dharamsala & anr.	Manish Gupta	
19	Sh. Satish Kumar Awasthi, Advocate	S.B. Cr. Revision Petition No. 378/15 Narendra Gautam Vs. Smt. Beena Sharma	H.S. Sinsinwar	Gori Shankar Gautam

## NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
 ( Dr. Shakti Singh Shekhawat )  
 Deputy Secretary  
 (Action Plan & ADR)

**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 29-09-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.K. Garg, Sr. Advocate	S.B. Civil First Appeal No. 46/02 Ramesh Kumar vs. Suresh Chand Mishra	Rajneesh Gupta	Tripurari Sharma
2	Sh. G.K.Garg , Sr. Advocate	S.B. Civil First Appeal No.231/10 Prakash Vs. Santosh	Amit Singh Shekhawat	M.M.Ranjan
3	Smt. Kamala Jain, Advocate	S.B. Cr. Revision petititon No. 1286/14 & 989/14 Sayara Banoo Vs. Ashfaq	M.P. Singh	Mahesh Gupta
4	Dr. Y.C. Sharma , Advocate	S.B. Cr. Revision Petition No. 469/15 Smt. Sunita Vs. Mukesh Kumar	Mahendra Kuldeep	M.C. Jain
5	Sh. Lal Singh Rao, RHJS (Retd.)	S.B. Civil Second Appeal No.576/98 Tikam Chand Vs. Ramji Lal	Nitin Jain	J.P. Goyal
6	Sh. G.P. Pandey, RHJS (Retd.)	S.B. Civil First Appeal No. 61/10 Mukhtar Ahmed Vs. Sahadat Hussain	Asgar Khan	
7	Sh. J.P. Sharma, RHJS (Retd.)	S.B. Cr. Misc. Petition No. 348/14 Hari Kishan Vs. State	Rahul Sharma	Ajay Singh
8	Sh. J.D. Sharma , RHJS (Retd.)	S.B. Cri. Misc. Petition No.4229/14 Gada Ram Vs. State	Ram Kishan Sharma	Gaurav Gupta
9	Sh. O.p.Sharma- I RHJS (Retd. )	S.B. Civil Second Appeal No. 124/10 Roop Narain Vs Laxman Singh	Harsh Sharma	Dr. P.C. Jain
10	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Civil Second Appeal No. 114/11 & 113/11 Dayawati & Ors. Vs. Jagdish Chand	Suresh Pareek	L.L. Gupta
11	Sh. Swaraj Sharma , Advocate	S.B. Civil First Appeal No. 239/95 Gokul Chand Vs. Mathura Lal	Ankit Jain	Rajesh Goswami
12	Sh. S.P. Mathur, Advocate	S.B. Cr. Revision Petition No. 760/15 Vikash Vs. Smt. Sunita	Anoop Dhand	Kapil Gupta
13	Sh. S.P. Mathur, Advocate	S.B. Civil Second Appeal No. 521/09 Ashok Kumar Vs. Gopal	D.K. Bhardwaj	Ajay Gupta
14	Sh. Arvind Kumar Pareek, Advocate	S.B. Criminal Revision Petition NO.1172/14 Zahid Noor Vs. Afsana	Sajid Ali	

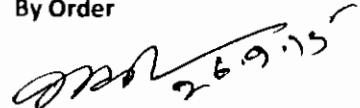
*[Handwritten Signature]*  
26.9.15

15	Smt. Sumati Bishnoi , Advocate	S.B. Cr. Misc. Petition No. 3136/15 Yash Bhandari Vs. Roshni Singhvi	P.C. Bhandari	Mahendra Singh
16	Ms. Anita Aggarwal, Advocate	S.B. Civil First Appeal No.144/02 Kesar Dev Vs. Bhanwar Lal	Dinesh Kala	Mahendra Singh
17	Sh. Raj Kumar Yadav, Advocate	S.B. Criminal Revision Petition No. 1331/2014 & 1332/2014 Ramjeevan Saini VS. State	J.P. Sharma	M.K. Kaushik
18	Sh. Ravi Bhojak, Advocate	S.B. Civil First Appeal No. 39/06 Smt. Chandrabhaga Vs. Banwari Lal	J.P. Gupta S.R. Dhakar	D.K. Garg C.P. Sharma
19	Sh. Sageer Ahammed, Advocate	S.B. Cr. Misc. Petition No. 3921/15 Chetan Jhamb Vs. State	Mahaveer Kalwa	
20	Sh. Sudesh Bansal , Advocate	S.B. Civil First Appeal No. 275/10 UOI Vs. Aishwarya Mahajan	Shailesh Prakash Sharma	S.S. Hora

## NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
 ( Dr. Shakti Singh Shekhawat )  
 Deputy Secretary  
 (Action Plan & ADR)